

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT – II)

Item No. 401
(IB)-204/ND/2019
IA-5137/2023, IA-3446/2022

IN THE MATTER OF:

M/s. Pooran Trading Pvt. Ltd.

... Applicant/Petitioner

Versus

Apple Industries Ltd.

... Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 08.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL
HON'BLE MEMBER (J)

PRESENT:

For the Liquidator : Sr. Adv. P. Nagesh along with Adv. Akshay,
Adv. Anand Bajpai and Liquidator in person

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-5137/2023, IA-3446/2022: Heard, Mr. P. Nagesh, Ld. Sr. Counsel appearing on behalf of the Liquidator. Ld. Liquidator is also present.

Arguments heard. **Order reserved.**

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)